



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART III

Judicial Department

THE HIGH COURT OF KERALA

NOTIFICATION

No. A3-21962/2014. 14th November 2017.

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Acting Chief Justice hereby makes the following amendments to the Kerala High Court Service Rules, 2007 namely:

Amendment (C. S. No. 48)

“In the said rules

“The following shall be inserted after the second proviso to sub rule (1) of Rule 7

“Provided further that a Judge may, in lieu of one Office Attendant as prescribed by the 2nd proviso, engage a co-terminus Sevak, who shall work with the Judge at his pleasure, who service conditions shall be such as may be prescribed by the Chief Justice from time

to time. However the above option can be exercised only by those Judges who have not made nomination as per the 2nd proviso, as it stood before its substitution”

The above amendments shall come into force with immediate effect”.

Kochi-682 031.

By order,
ASHOK MENON,
Registrar General.

Explanatory Note

(This does not form part of the amendment but is intended to indicate its general purport)

The Government as per G.O. (Ms.) No. 222/2017/Home dated 5-11-2017, have accorded sanction for the conversion of 38 posts of Office Attendants (from within the existing sanctioned strength of the Office Attendants) in to that of Sevaks. This notification is issued consequent to the above Government Order.

NOTIFICATION

No. D11-91749/2017(1).

23rd November 2017.

*Sub:—*The High Court of Kerala—Vacation and Holidays for the year 2018—Regarding:—**Summer Vacation:—From 15th April 2018 (Sunday) to 19th May 2018 (Saturday) (both days inclusive)****Onam Holidays:—From 23rd August 2018 (Thursday) to 28th August 2018 (Tuesday) (both days inclusive)****Christmas Holidays:—From 22nd December 2018 (Saturday) to 31st December 2018 (Monday) (both days inclusive)**

| <i>Name of Holidays</i> | <i>Days of the Week</i> | <i>Date</i> |
|---|-------------------------|-------------|
| (1) | (2) | (3) |
| All Sundays and Second Saturdays of each English Month | | |
| Mannam Jayanthi | Tuesday | 2-1-2018 |
| Republic Day | Friday | 26-1-2018 |
| Sivarathri | Tuesday | 13-2-2018 |
| Maundy Thursday | Thursday | 29-3-2018 |
| Good Friday | Friday | 30-3-2018 |
| Easter | Sunday | 1-4-2018 |
| Dr. B. R. Ambedkar Jayanthi | Second Saturday | 14-4-2018 |
| Vishu | Sunday | 15-4-2018\ |
| May Day | Tuesday | 1-5-2018 |
| Id-ul-Fitr (Ramzan)* | Friday | 15-6-2018 |
| Karkkadaka Vavu | Second Saturday | 11-8-2018 |
| Independence Day | Wednesday | 15-8-2018 |
| Id-ul-Ad'ha (Bakrid)* | Wednesday | 22-8-2018 |
| First Onam | Friday | 24-8-2018 |
| Thiruvonam | Saturday | 25-8-2018 |
| Third Onam | Sunday | 26-8-2018 |
| Fourth Onam/Sree Narayana Guru Jayanthi | Monday | 27-8-2018 |
| Ayyankali Jayanthi | Tuesday | 28-8-2018 |
| Sreekrishna Jayanthi | Sunday | 2-9-2018 |
| Muharram* | Thursday | 20-9-2018 |
| Sree Narayana Guru Samadhi Day | Friday | 21-9-2018 |
| Gandhi Jayanthi | Tuesday | 2-10-2018 |
| Mahanavami | Thursday | 18-10-2018 |
| Vijayadasami | Friday | 19-10-2018 |
| Deepavali | Tuesday | 6-11-2018 |
| Milad-i-Sherif*(Birthday of Prophet Muhammed) | Tuesday | 20-11-2018 |
| Christmas | Tuesday | 25-12-2018 |

Note:—1. *Subject to change depending on the sighting of the moon.

2. Employees belonging to Nadar Community are permitted to avail restricted holiday on Monday, 12th March 2018.
3. Employees belonging to Viswakarma Community are permitted to avail restricted holiday on Monday, 17th September 2018.
4. 1st January 2018 Monday, will be a non sitting day for the High Court only.

By order,

ASHOK MENON,
Registrar General.

NOTIFICATION

No. D11-91749/2017(2).

23rd November 2017.

Under Section 19(1) of the Kerala Civil Courts Act, 1957 (Act 1 of 1957) sanction is accorded to the Subordinate Civil Courts in the State to adjourn for the Summer Vacation, Onam and Christmas Holidays for the year 2018 as shown below:

Summer Vacation:—From 15th April 2018 (Sunday) to 19th May 2018 (Saturday) (both days inclusive)

Onam Holidays:—From 23rd August 2018 (Thursday) to 28th August 2018 (Tuesday) (both days inclusive)

Christmas Holidays:—From 22nd December 2018 (Saturday) to 31st December 2018 (Monday) (both days inclusive)

By order,

K. BABU,
Registrar (Subordinate Judiciary).

NOTIFICATION

(ii)

No. B1(A)-62/2017.

14th November 2017.

(i)

In exercise of the powers conferred by Section 11 (3) of the Code of Criminal Procedure 1973, the High Court of Kerala hereby appoints the person mentioned in column (1) of the schedule hereto attached to be the Judicial Magistrate of the First Class to preside over the Court specified against his name in column (2) thereof from the date on which he takes charge.

SCHEDULE

| <i>Name (1)</i> | <i>Court (2)</i> |
|--|--|
| Sri Santhosh Das, Judicial Magistrate of First Class, Ettumanoor | Judicial Magistrate of First Class Court, Ettumanoor |

In exercise of the powers conferred by Sub-section (1) of Section 260 of the Code of Criminal Procedure 1973, the High Court of Kerala hereby specifically empowers the Judicial Magistrate of the First Class mentioned in column (1) of the Schedule hereto attached to try in a summary way all the offences mentioned in the said sub-section.

SCHEDULE

| <i>Name of the Judicial Magistrate of the First Class (1)</i> | <i>Court (2)</i> |
|--|--|
| Sri Santhosh Das, Judicial Magistrate of First Class, Ettumanoor | Judicial Magistrate of First Class Court, Ettumanoor |

By order,
K. BABU,
Registrar
(Subordinate Judiciary).
Kochi-682 031.